CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

This the 09TH day of MARCH 2018.

ORIGINAL APPLICATION NO. 1176 OF 2006

HON'BLE MR. JUSTICE DINESH GUPTA, MEMBER (J). HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).

1.	Subhas Chandra Khanna, Son of Shri Kishan Lal Khanna, aged
	about 61 years, Resident of 76, Friends Vihar, Dayal Bagh, Agra.
	Applicant.

VERSUS

- 1. Union of India through The General Manager, North Central Railway, Headquarters Office, Allahabad.
- 2. The General Manager, North Central Railway, Headquarters Office, Allahabad.
- 3. The General Manager, Central Railway, Headquarters Office, Mumbai V.T.
- 4. Divisional Railway Manager, North Central Railway, D.R.M. Office, Jhansi.
- 5. The Divisional Railway Manager, North Central Railway, D.R.M. Office, Agra.

.....Respondents

Advocate for the Applicant : Shri S S Sharma

Advocate for the Respondents: Shri Om Prakash

<u>ORDER</u> (Delivered by Hon'ble Mr. Justice Dinesh Gupta - J.M.)

Shri Ravi Sharma, proxy for Shri S S Sharma, learned counsel for the applicant and Shri Om Prakash, learned counsel for the respondents are present.

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2. Learned counsel for the applicant submitted that the applicant has expired long back and now he has no information except regarding the death of the applicant.

3. Accordingly, in view of the statement made by the learned counsel for the applicant, the O.A. is dismissed as abated.

(GOKUL CHANDRA PATI MEMBER-A (JUSTICE DINESH GUPTA) MEMBER-J

Arun..